

2491 on 6th August, 1969, Government are aware of Chinese military activities across the border, including those in various military installations in Sinkiang. Government are aware that at Lop Nor, the Chinese have been testing missiles, nuclear and thermonuclear weapons. In Tibet the Chinese have been constructing a number of bunkers, barracks, storage space for ammunition and in general improving the roads linking various military stations. These activities have been taken note of in making our defence arrangements

Enquiry into Expenditure Incurred by Coffee Board on AICC Delegates at Bangalore

517. SHRI S. M. KRISHNA :
SHRI A. SREEDHARAN :
SHRI K. LAKKAPPA :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether it is a fact that a huge amount had been spent by the Coffee Board (India) to provide snacks and break-fasts to the delegates of All India Congress Committee free of cost at the AICC Session at Bangalore ;

(b) if so, the estimated amount spent thereof ;

(c) whether the permission was also obtained from the Board's Head Office ;

(d) if not, whether Government propose to held an inquiry into this matter ; and

(e) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI CHOWDHARY RAM SEWAK) : (a) Coffee and light snacks, but not breakfast, were served free of cost on the occasion of the AICC Session at Bangalore.

(b) The Board's expenditure was limited only to the cost of coffee and snacks amounting to Rs. 9,700/- as against the total expenditure on the space and premises, furniture, refrigeration and kitchen facilities of about Rs. 30,000/-, which was borne by the organisers.

(c) Does not arise as the decision was taken by the Head Office.

(d) & (e). No such service was consistent with the policy of the Board who utilise the opportunity of important occasions and

gatherings for the promotion of the beverage ; similarly free service had been given on earlier occasions at the All India Women's Conference, Asian Recreation Congress in Bangalore, All India Conference on Industrial Communications, All India Beauty Contest, etc.

Chinese Embassy Invitations

518. SHRI MANGALATHUMADAM :
SHRI P. VISHWAMBHARAN :
SHRI RAM KISHAN GUPTA :
SHRI SRINIBAS MISRA :
SHRIMATI SUSHILA ROHTAGI :
SHRI KANWAR LAL GUPTA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Government has put an embargo on the Chinese Embassy in New Delhi with regard to the despatch of invitations to Indians for functions inside the New Delhi Embassy ;

(b) if so, whether the Chinese Embassy has been strictly adhering to these restrictions ;

(c) whether the Chinese Charge d' Affaires sent on the 17th September, 1969 invitation cards direct to the Indians for a reception at the Embassy ; and

(d) if so, the steps taken for the violation of the restrictions placed on them ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) According to the present instructions issued by the Ministry of External Affairs, the Chinese Embassy in New Delhi should route invitations to non-diplomatic persons for receptions held by the Chinese Embassy in New Delhi through the Ministry of External Affairs.

(b) No, Sir.

(c) The Chinese Embassy sent invitation cards directly to non-diplomats for the reception held at the Chinese Embassy in connection with the 1st October, 1969 celebrations.

(d) The requirement of routing invitations through the Ministry of External Affairs is only designed to ensure proper security for the Chinese Embassy. As the Chinese Embassy have failed to observe the procedure. Necessary steps have been taken to identify the non-diplomatic invitees to the

Chinese Embassy receptions before being permitted to enter the Embassy.

Production in Ambarnath Ammunition Factory

520. SHRI MANGALATHUMADAM : Will the Minister of DEFENCE be pleased to state :

(a) the steps taken by Government to step up production in the Ambarnath Ammunition Factory in the Fourth Plan ;

(b) whether it is a fact that the Estimates Committee or any other Government Committee have recommended that the top management of the Factory should be changed from time to time ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) Certain steps are in hand to create additional capacity for certain components of equipments/ammunition for the Defence Services in the Ordnance Factories located at Ambarnath in the Fourth Plan Period.

(b) and (c). The information is being collected and will be placed on the Table of the House.

Abdullah Committee's Report on Small Scale Rubber Cultivators

521. SHRI K. M. MADHUKAR :
SHRI YOGENDRA SHARMA :
SHRI C. JANARDHANAN :
SHRI RAMAVATAR SHASTRI:
SHRI P. C. ADICHAN :

Will the Minister of FOREIGN TRADE be pleased to refer to the reply given to Unstarred Question No. 1436 on the 30th July, 1969 and state :

(a) whether the recommendations made by the Abdullah Committee on small scale rubber cultivators have since been examined by Government ; and

(b) if so, the decisions taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI CHOWDHARY RAM SEWAK) : (a) and (b). The recommendations made by the Committee are still under examination of the Government and a decision will be taken as early as possible.

Pension benefits to Master Craftsmen

522. SHRI K. M. MADHUKAR :
SHRI VASUDEVAN NAIR :
SHRI ISHAQ SAMBHALI :
SHRI YOGENDRA VERMA :
DR. RANEN SEN :

Will the Minister of FOREIGN TRADE be pleased to refer to the reply given to Starred Question No. 237 on the 30th July, 1969 and state :

(a) whether Government have since taken any decision regarding provision of pension benefits to master craftsmen ; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI CHOWDHARY RAM SEWAK) : (a) Yes, Sir. To provide financial assistance to Master Craftsmen in indigent circumstances.

(b) The details and the procedure for implementing the scheme are being worked out.

Representation Made by I. N. A.

Association for Payment of Pay and Allowances to Ex-I. N. A. Personnel

523. SHRI SAMAR GUHA : Will the Minister of DEFENCE be pleased to state :

(a) whether the I. N. A. Association had made any representation after the last session of the Lok Sabha regarding promised pay, pension, allowances to Ex-I. N. A. personnel; and

(b) if so, the details thereof and Government's reaction thereto ?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH) : (a) Yes, Sir.

(b) The Defence Minister granted an interview to representatives of the Azad Hind Fauj Association on the 15th September 1969. The following points were made by the Association representatives with regard to payment of the balance of forfeited pay and allowances of ex-INA personnel :

(i) In cases where pay accounts are not available, the credit side of the pay accounts should be reconstructed with the help of the sheet rolls of the individuals concerned. For the reconstruction of the debit side of such pay accounts, personal affidavits of